

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 649/TT/2020**

- Subject** : Petition for determination of transmission tariff for 2019-24 tariff period for two assets under “ICTs and Bays Associated with Northern Region System Strengthening Scheme (NRSS-XXXVIII)” in Northern Region.
- Date of Hearing** : 29.5.2024
- Coram** : Shri Jishnu Barua, Chairperson  
Shri Arun Goyal, Member  
Shri Ramesh Babu V., Member
- Petitioner** : Power Grid Corporation of India Limited (PGCIL)
- Respondents** : Rajasthan Rajya Vidyut Prasaran Nigam Limited & 18 Others
- Parties present** : Shri Deep Rao Palepu, Advocate, GPTL  
Shri Mohd. Mohsin, PGCIL

**Record of Proceedings**

The order in the instant petition was reserved on 6.2.2024. However, the order could not be issued prior to Shri P. K. Singh, Member, demitting the office. Accordingly, the matter is listed for hearing today.

2. The learned counsel for the Petitioner submitted that the pleadings have been completed in the matter, and arguments were heard. He further submitted that the Petitioner may be allowed to file an additional affidavit in the light of the Commission’s order dated 19.5.2024 in Petition No. 90/MP/2020.

3. The learned counsel for GPTL, Respondent No. 18, sought permission from the Commission to file a response to the additional affidavit to be filed by the Petitioner if required.

4. The Commission directed the Petitioner to file its additional affidavit by 28.6.2024 and the Respondent to file its response to the additional affidavit, if any, by 5.7.2024. The Commission further directed the parties to adhere to the timelines and observed that no extension of time would be granted.

5. Subject to the above, the Commission reserved the order in the matter.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Joint Chief (Law)

